

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.264**

TO BE ANSWERED ON THE 26TH APRIL, 2016/VAISAKHA 6, 1938 (SAKA)

DRUG SMUGGLING THROUGH POSTAL SERVICE

264. SHRI SHIVKUMAR UDASI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Narcotics Control Bureau (NCB) has busted an international drug racket that made use of postal services to smuggle drugs;

(b) if so, the details thereof; and

(c) the measures taken by the Government to check such activities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): Yes Madam. Narcotics Control Bureau(NCB) has busted many international drug traffickers that made use of courier/ postal services to smuggle drugs. The data of traffickers both Indian and foreigners are furnished below.

| Year | Parcels seized | Persons arrested | |
|-------------------------|-----------------------|-------------------------|------------------|
| | | Indian | Foreigner |
| 2013 | 45 | 15 | 0 |
| 2014 | 33 | 7 | 7 |
| 2015 | 185 | 15 | 3 |
| 2016 (March) | 10 | 3 | 1 |

(c): The following measures are taken by the Government to check drug smuggling through postal services:

(i) Department of Posts has laid down revised procedure for booking and processing of International parcels according to which Know your Customer (KYC) norms are mandatory. Identity and address proof are necessary for booking the shipments.

(ii) Training programmes are being regularly conducted for courier companies officials.

(iii) New emerging trends and modus operandi are studied and analysed by NCB and sharing of information with courier companies regarding emerging trends and modus operandi being used by drug traffickers.

(iv) Employees of Postal Services and Courier companies are regularly sensitized to check the identity proofs and profiling of the consignors and also to keep xerox copy of consignor's ID proof specially passport/visa in case of foreign national.